

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 122**  
**IB- 261/(ND)/2020**

**IN THE MATTER OF:**

Swastik Pipe Ltd.

Vs.

M/s Faridabad Stampings Pvt. Ltd.

....**Applicant**

....**Respondent**

**Order under Section 9 of IBC.**

**Order delivered on 27.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

: Mr. Sanjay Jain, Adv.

Ms. Chetna Bisht, Adv .

For the Respondent

:

**ORDER**

None appears for the Corporate Debtor nor reply is filed. Corporate Debtor is proceeded ex-parte.

Let, the copy of this order be served to the Corporate Debtor through email by the Learned Counsel for the applicant.

List for hearing on 24.02.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**